## GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO-3909

TO BE ANSWERED ON-03.01.2019

## WIND POWER PLANTS

3909. SHRI RAM SWAROOP SHARMA DR. PRABHAS KUMAR SINGH SHRI ABHISHEK SINGH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

- (a) the potential and installed capacity for wind energy/ wind power plants in the country, Statewise including Odisha;
- (b) the percentage of domestic electricity requirement being met through wind energy in the country;
- (c) whether any comprehensive policy has been formulated by the Government in this regard and if so, the details thereof;
- (d) the details of steps taken/ being taken by the Government to promote wind power generation in the country particularly in Himachal Pradesh by addressing the key challenges in harnessing wind energy, strengthening grid infrastructure and financing for wind power generation including incentives provided for the purpose in the country particularly in Odisha; and
- (e) the funds allocated, released and utilised for wind energy generation during the last three years and the current year, State-wise?

## **ANSWER**

## THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C) (SHRI R.K. SINGH)

- (a) The estimated wind potential of the country is around 302 GW at 100m above ground level and installed capacity is 35.01 GW (as on 30.11.2018). The state wise details are given in **Annexure.**
- (b) The percentage of electricity generation met through wind energy out of the total electricity generation in the country was 4.02% during 2017-18.
- (c) The Government has issued 'Guidelines for Development of Onshore Wind Power Projects' on 22 October 2016 to facilitate the development of wind power projects in an efficient, cost effective and environmentally benign manner. It prescribes the requirement of site feasibility, type and quality certified wind turbines, micro-siting criteria, compliance of grid regulations, real time monitoring, online registry and performance reporting, health and safety provisions, decommissioning plan, etc.

(d) Wind power projects are set up by private developers based on techno-economic viability of the project. The Government is promoting wind power projects in entire country, including Himachal Pradesh and Odisha, through private sector investment by providing various fiscal and financial incentives such as Accelerated Depreciation benefit; concessional custom duty exemption on certain components of wind electric generators. Besides, Generation Based Incentive (GBI) Scheme was available for the wind projects commissioned before 31 March 2017.

In addition to fiscal and other incentives as stated above, following steps also have been taken to promote installation of wind capacity in the country:

- Technical support including wind resource assessment and identification of potential sites through the National Institute of Wind Energy, Chennai.
- In order to facilitate inter-state sale of wind power, the inter-state transmission charges and losses have been waived off for wind and solar projects to be commissioned by March, 2022.
- Issued Guidelines for Tariff Based Competitive Bidding Process for Procurement of Power from Grid Connected Wind Power Projects. These Guidelines aim to enable the Distribution Licensees to procure wind power at competitive rates in a cost effective manner. These incentives are available for the entire country including Himachal Pradesh and Odisha. The key challenges in harnessing wind energy is availability of land, logistics in transporting turbine blades and power evacuation infrastructure at potential wind sites.
- (e) The funds are released to Indian Renewable Energy Development Agency for disbursal towards generation based incentives to the wind power developers. The details of year wise fund allocated and released for wind energy during last three years and current year are as under:

Year	Budget Estimate (Rs.	Revised Estimate	Released
	in crore)	(Rs. in crore)	(Rs. in crore)
2015-16	314.00	314.00	314.00
2016-17	365.00	488.95	488.95
2017-18	400.00	750.00	750.00
2018-19	750.00	-	742.59
			(as on 30.11.2018)

Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 3909 for 03.03.2019

**Annexure** 

		Wind Potential	Installed Capacity
S.No.	State	(MW)	(MW)
1	Gujarat	84431.33	5852.67
2	Rajasthan	18770.49	4299.72
3	Maharashtra	45394.34	4788.13
4	Tamil Nadu	33799.65	8624.89
5	Madhya Pradesh	10483.88	2519.89
6	Karnataka	55857.36	4672.3
7	Andhra Pradesh	44228.60	4074.35
8	Kerala	1699.56	52.5
9	Telangana	4244.29	128.1
10	Odisha	3093.47	-
11	Chhattisgarh	76.59	1
12	West Bengal	2.08	-
13	Puducherry	152.83	-
14	Lakshadweep	7.67	1
15	Goa	0.84	1
16	Andaman & Nicobar	8.43	-
	Others		4.3
Total in MW		302251.49	35016.85
Total in GW		302	35.01